

Name of the Corporate Debtor: Metenere Limited; Date of Commencement of CIRP: 03-10-2020; List of Creditors as on: 01-07-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number:
[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	02	30563229856	02	30400333523	82.78		162896333	00	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	02	1120161987	02	1120161987	3.05				Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	33	6636139	33	6164888	0.02		471251	00	Annexure 6
7	Operational creditors (Government Dues)	8	7023732325	8	3821207135	10.41	281381764	2921143426		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	44	1398928571	40	1376032037	3.75		22896538	00	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		89	40112688878	85	36723899570	100.00	281381764	3107407548	0	